



PR No.05/2026

SEBI issues Circular on “Simplification of requirements for grant of accreditation to investor”

SEBI has simplified the requirements for grant of accreditation to investors based on industry feedback.

To ensure ease of doing business, SEBI has permitted investment manager of AIFs to raise commitment, pending receipt of certificate from an accreditation agency, based on investment manager's assessment of an investor's eligibility.

SEBI has also done away with requirement to give detailed break-up of net worth and made it optional for the certifying chartered accountant to specify the actual net-worth in the net-worth certificate.

The Circular issued today can be accessed on the SEBI website www.sebi.gov.in under the [link](#) Legal -> Circulars.

Mumbai
January 09, 2026